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CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 18.8.2015

OA No. 291/00494/2015

Mr. Amit Mathur, Counsel for the applicant.

Counsel for the applicant seeks permission to withdraw the OA. OA is dismissed as withdrawn with the liberty to file a fresh OA, if required.


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Adm/